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THE DEPUTY MINISTER ΙN THE MINISTRY OF INFORMATION AND BROADCASTING (KUM. **GIRIJA** VYAS): (a) and Generally, (b) the production programme and presentation staff. such as Programme Execu-Announcers, tives. Producers. Newsreader-cum-Translators. Transmission languages/dia-Executives the know lects of the State of a Station/Kendra. Local talent is also utilised whenever necessary. In respect of the management staff at higher levels, have they India transfer liability the and knowledge of regional the language is not essential. However, while posting these officers to different Kendras, their knowledge of regional language kept and culture is view. 328. [Transferred to 30 July, 1991]

व्यार भारतीय विध्यक

329. श्री शंकर दयाल सिंह: वया सूचना श्रीर प्रसारण संत्री यह बताने की जपा करेंगे कि:

- (क) क्या सरकार प्रसार भारती विधेयक के संबंध में कोई कदम उठांने का विचार रखती है:
- (ख) बर्दि हां, तो उसका ब्यौरा क्या है ग्रीर इस संबंध में आवश्यक कार्य-वाही कब ने धारम्भ कर दी जाएगी;
 ग्रीर
- (ग) यदि नहीं तो उसके क्या कारण हैं?

सुकता और प्रसारण नंतालय में उप मंत्री (कु गिरिजा व्यास): (क) से (ग) प्रसार मांग्ती (भारतीय प्रसारण निगम) विश्वेयक, 1989 लोक सभा में 29 दिसम्बर, 1989 को पेण किया गया था। संसद् के दोनों सदनों द्वारा पारित कर दिए जाने के बाद, दिनांक 12 सित-म्बर, 1990 को राष्ट्रपति ने इसे स्वोकृति श्रधिकांश श्रांतिवार्य कार्य पूरे नहीं हुए हैं। सरकार प्रसार भारती की स्थापना करने तथा इलेक्ट्रानिक माध्यमी के बीच स्पर्धा शरू करने के लिए वचनबढ़ है। One-rank-one-pension for ex-service- men

to Questions

- 330. SHRI M. A. BABY: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government have decided to enhance the pension for exservicemen on the basis of "one-rank-one pension"; and
- (b) if so, when the decision is iikely to be implemented?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b) A scheme for the grant of an adhoc exgratia increase in pension to Armed Forces personnel below oificer rank who retired before 1-1-1986 was approved by the Government on 1-11-1990. The next Government considered the matter but deferred decision on the issue. The entire matter shall be reviewed, taking the financial, legal and other related aspects in view.

Modification of industrial policy for rapid growth

- 331. SHRI
 PARVATHANENI
 UPENDRA: Will the PRIME MINISTER be pleased to state:
- (a) whether there is a proposal to modify the existing industrial policy to ensure rapid industrial growth: and
- (b) if so, the details of the study undertaken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY

I SHRI R T KURIEND and